

Title: Requests the Central Government and the State Government of Karnataka to cooperate in constructing the double road from Nellmangala to Tumkur.

SHRI S. MALLIKARJUNIAH (TUMKUR): Sir, I wish to raise a very important matter in this House. The National Highway No. 4 is running from Bangalore to Tumkur. Now, after 20 years, 30 kilometres of road has been made into a double route, and the remaining 40 kilometres is yet to be converted into double route.

The second point is that, everyday two to three accidents take place in the stretch of road between Nellmangala and Tumkur. Very prominent people of the Legislature and the Zila Parishad have met with accidents and have succumbed to their injuries in this stretch of road. It is because the road is narrow and the traffic is very very heavy.

Sir, I have been urging the Government of Karnataka as well as the Central Government for the past 15 to 20 years for construction of a double road from Nellmangala and Tumkur but my efforts have not met with success so far. Time and again the Government has been announcing one day that Rs. 3 crore would be released for acquisition of land and subsequently on another day they announce that Rs. 10 crore would be released for the purpose, but till now not even an inch of land has been acquired. I urge upon the Government of India as well as the State Government of Karnataka to cooperate in constructing the double road from Nellmangala to Tumkur.

Sir, this is my humble submission.